



**HIGH COURT OF JUDICATURE FOR RAJASTHAN
JODHPUR**

D.B. Civil Writ Petition No. 7163/2021

Manish Bhunwal

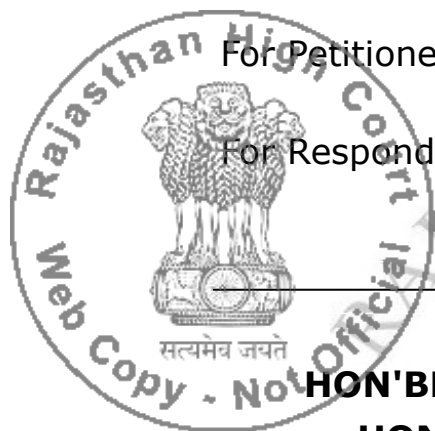
----Petitioner

Versus

Union of India & ors.

----Respondents

For Petitioner(s) : Mr. Nitish Kumar Bagri through video conferencing
For Respondent(s) : Mr. K.S. Rajpurohit, AAG & Mr. Mukesh Rajpurohit, ASG through video conferencing



**HON'BLE THE CHIEF JUSTICE INDRAJIT MAHANTY
HON'BLE MR. JUSTICE VINIT KUMAR MATHUR**

Order

07/05/2021

Issue notice to the respondents returnable on 24.05.2021.

Mr. Mukesh Rajpurohit, learned Assistant Solicitor General accepts notice on behalf of the respondent No. 1 and Mr. K.S. Rajpurohit, learned Additional Advocate General accepts notice on behalf of the respondent Nos. 2 to 5.

Learned counsel for the petitioner shall supply the copy of the petition to the learned counsel for the respondents.

(VINIT KUMAR MATHUR),J

(INDRAJIT MAHANTY),CJ

4-Inder/VivekM/-